

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 1812
TO BE ANSWERED ON 22.12.2022

Submission of proposals for environmental clearance

1812 MS. SUSHMITA DEV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of environmental clearance proposals for deforestation submitted from June 2017 till July 2022;
- (b) the details of projects approved during the same period;
- (c) the details of hectares of forest land cleared to be used for industrial purposes in the same period; and
- (d) the details of hectares of land afforested from June 2017 to July 2022?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) Prior approval of the Central Govt. is required to use forest land for any non-forestry purpose. Ministry of Environment, Forest and Climate Change has launched an online portal namely 'PARIVESH' for submission and processing of proposals for diversion of forest land under Forest (Conservation) Act, 1980. As per the information available on the portal a total number of **5111** projects have been received by the Central Government during June 2017 to July 2022. During the same period, 4,318 proposals involving **92658.50** hectares of forest land have been approved for non-forest use of forest land as per the provisions of the Forest (Conservation) Act, 1980. Category wise details (including Industry) of such proposals are given in **Annexure-I**
- (d) The State/UT wise details of afforestation taken up utilising CAMPA fund during 2017-18 to 2021-22 are annexed at **Annexure-II**.

Annexure-I			
Annexure referred to in reply to part (b) and (c) of the Rajya Sabha Un-Starred Question No. 1812 due for reply on 22.12.2022 by MS. SUSHMITA DEV regarding 'Submission of proposals for environmental clearance'			
During the period :- June 2017 to July 2022			
S. No.	Category of the Proposals	No. of proposals approved	Area Approved (in Ha.)
1	Approach Access	551	69.44
2	Canal	5	13.70
3	Defence	34	11037.42
4	Dispensary/Hospital	7	53.48
5	Drinking Water	70	679.87
6	Encroachments	1	1.25
7	Forest Village Conversion	16	1942.80
8	Hydel	47	5609.71
9	Industry	44	311.84
10	Irrigation	128	16662.28
11	Mining	160	18262.77
13	Optical Fibre Cable	5	1.57
14	Others	953	4813.83
15	Pipeline	46	77.16
16	Quarrying	11	38.62
17	Railway	134	5245.28
18	Rehabilitation	11	154.40
19	Road	1559	17836.93
20	School	19	48.10
21	Solar Power	1	1.00
22	Sub Station	10	45.99
23	Thermal	5	95.32
24	Transmission Line	460	9194.16
25	Village Electricity	36	420.52
26	Wind Power	5	41.06
Grand Total		4318	92658.5

ANNEXURE-II

Annexure referred to in reply to part (d) of the Rajya Sabha Un-Starred Question No. 1812 due for reply on 22.12.2022 by MS. SUSHMITA DEV regarding 'Submission of proposals for environmental clearance'

Sl. No.	Name of the State/UT	Afforestation taken up under CAMPA (Area in Ha.)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	0.00	4.33	16.54	5.85	0.00
2	Andhra Pradesh	3093.00	4033.00	15829.00	5645.00	5777.00
3	Arunachal Pradesh	3449.96	8716.00	13857.70	0.00	0.00
4	Assam	1020.00	1394.11	2084.32	79.26	1813.34
5	Bihar	236.40	1211.00	1644.08	6356.51	0.00
6	Chandigarh	0.00	0.74	0.09	0.09	0.00
7	Chhattisgarh	5864.86	7210.78	6104.06	4827.93	6748.67
8	Dadar& Nagar Haveli	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	47.54	23.02
10	Goa	0.00	10.00	40.00	200.00	200.00
11	Gujarat	847.00	746.00	1922.42	1547.41	6458.55
12	Haryana	0.00	1300	25.36	833.67	2246.00
13	Himachal Pradesh	1382.75	581.69	568.32	876.00	954.36
14	Jammu & Kashmir	31.93	30.88	37.06	67.78	60.05
15	Jharkhand	8073.00	3690.11	14088.25	10714.02	12406.86
16	Karnataka	3521.74	2465.29	1370.36	15780.62	9895.27
17	Kerala	170.00	276.47	0.00	431.59	619.03
18	Madhya Pradesh	3087.67	1119.15	25516.90	37716.06	35846.36
19	Maharashtra	6149.15	832.51	10011.89	1043.03	1684.97
20	Manipur	6930.74	2738.86	337.00	6056.94	2155.00
21	Meghalaya	0.00	0.00	0.00	803.00	534.00
22	Mizoram	1150.00	351.72	0.00	2536.5	1303.78
23	Nagaland	0.00	0.00	0.00	0.00	0.00
24	Odisha	3550.00	101132.00	28646.00	48165.00	43956.00
25	Punjab	2728.80	3562.44	5892.98	4769.99	5692.63
26	Rajasthan	7456.8	8533.56	8610.59	12932.85	10744.8
27	Sikkim	234.09	0.00	171.64	106.04	183.98
28	Tamil Nadu	35.40	44.64	2.19	0.00	0.00
29	Telangana	3908.38	5858.07	5350.68	9162.51	12651.16
30	Tripura	653.81	217.89	564.34	582.80	821.86
31	Uttar Pradesh	6506.95	7883.07	14948.53	12644.94	22676.03
32	Uttarakhand	3474.00	2715.00	3222.00	2597.00	2852.00
33	West Bengal	0.00	268.65	97.71	122.42	282.81
	Total	73556.43	166927.96	160960.01	186652.35	188587.53